

LOK SABHA DEBATES

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LOK SABHA

Monday, November 24, 1980/
Agrahayana 3, 1902 (Saka).

The Lok Sabha met at Eleven of the
Clock

[MR. DEPUTY-SPEAKER in the Chair]

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I am to inform the House of the sad demise of two of our former colleagues, namely, Sarvashri K. A. Damodara Menon and Shiv Shanker Prasad Yadav.

SHRI K. A. DAMODARA MENON: was a Member of the Provisional Parliament and First Lok Sabha during 1950—57. He was elected to the Kerala Assembly in 1960 and served as Minister for Industries and Commerce and Information and Publicity in the Government of Kerala. He participated in the freedom movement and suffered imprisonment. An eminent journalist, he worked as editor of *Mathrubhumi*, a Malayalam daily and was President, Malabar Journalists' Association during 1946—48. Author of a number of book in Malayalam, he was a member of Kerala Sahitya Parishad. He passed away at Cochin on 1st November, 1980 at the age of 74.

Shri Shiv Shanker Prasad Yadav was a Member of the Fifth Lok Sabha from Khagaria constituency of Bihar during 1971—77. He took active part in Salt Satyagraha in 1930 during the freedom struggle. A social worker, he fought against untouchability and oppression of the downtrodden. He passed away at Patna Medical College Hospital, Patna, on 11th November, 1980 at age of 73.

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We deeply mourn the demise of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while as a mark of respect to the deceased.

The Members then stood in silence for the short while.

ORAL ANSWERS TO QUESTIONS

Faulty Telephone Service in Delhi

*81. SHRI CHHANGUR RAM:

SHRI KUSUMA KRISHNA
MURTHY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that while a large number of complaints about the faulty telephone service in Delhi remains unattended, the number of fresh complaints has been considerably growing;

(b) if so, the backlog of the unattended complaints till date and the number of complaints received during the last six months, month-wise;

(c) the reasons for not clearing the backlog of the unattended complaints; and

(d) the measures taken by Government to improve the telephone service in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir. It is not a fact that there are a large number of complaints about the faulty telephone service in Delhi remaining un-attended.